

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 06 of 2011 and 45 of 2010**

**Dated: 6<sup>th</sup> May, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Govt. of Punjab, Deptt. Of Power ..... Appellant(s)**

**P.S.E.R.C. & Ors. Vs. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms.Sneha Venkataramani  
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Karunakar Mahalik for R-2.  
Mr. Sakesh Kumar for R-1.

**ORDER**

Heard learned Counsel for the parties. They are directed to file their respective written submission on or before 25.5.2011.

Post the matter **for reporting compliance on 25.05.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

